

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 17<sup>th</sup> day of January, 2019

Present:

Hon'ble Mr. Rakesh Sagar Jain, Member-J  
Hon'ble Mr. Mohd. Jamshed, Member-A

**Original Application No. 330/01752/2012**  
(U/S 19, Administrative Tribunal Act, 1985)

Abdesh Srivastava.

.....Applicant.

By Advocate – Shri Shashi Ranjan/Shri Prashant Kumar.

**V E R S U S**

Union of India & Ors.

.....Respondents.

By Advocates : Shri R.K. Rai.

**O R D E R**

**By Hon'ble Mr. Rakesh Sagar Jain, J.M. :**

List revised. None present for the applicant. Shri R.K. Rai, Advocate for the respondents is present.

2. From perusal of order sheet, it reveals that Advocate for the applicant was not present on the previous date i.e. on 09.08.2018 & 16.11.2018. Today, also none present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the case.

Accordingly, the O.A. is dismissed in default and for non prosecution.

**(Mohd. Jamshed)**  
Member (A)

**(Rakesh Sagar Jain)**  
Member (J)

/SS/